

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


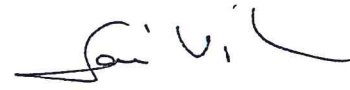


(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1.	S. Aravin dan for Fox Maa Ltd & Associates	Counsel for Petitioner	
2.	Saivihani Mr Sri Charan Ranga Rao	Counsel for R7 & R8	
3.	Anupama Kumar for Vishnu Mohan	Counsel for R1	
4.	K. Anantham Kumar Attorney at Law	Counsel for R2-4	

ORDER

Counsel for Petitioner present. Counsel for R2 to R4 present. Counsel for R7 and R8 also present and submitted that memo adopting the reply filed on behalf of the R2 to R4 will be filed in the Registry. He is directed to give the copy of the same to the other side. The Pleadings are complete. Matter is posted for arguments in relation to the application filed for impleadment. Put up on **31.10.2017 at 10.30 A.M.**



MEMBER (TECHNICAL)

ghk



MEMBER (JUDICIAL)